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No.K.13016/03/2021-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 28th April,2021.

NOTIFICATION

Shri Justice Sharad Kumar Gupta has tendered his resignation from the office of Judge, Chhattisgarh High Court, in pursuance of proviso (a) to clause (1) of Article 217 of the Constitution, with effect from 31st March, 2021 afternoon.

G.R. Raghavender
28/4/2021

(G.R. Raghavender)

Joint Secretary to the Government of India

Tel: 2307 2142

To

The Manager,
Government of India Press,
Minto Road, New Delhi.

: 2 :

No.K.13016/03/2021-US.II

Dated 28.04.2021

Copy to:-

- 1 Shri Justice Sharad Kumar Gupta, Judge, Chhattisgarh High Court, Bilaspur.
- 2 The Secretary to the Governor of Chhattisgarh, Raipur.
- 3 The Secretary to the Chief Minister, Chhattisgarh, Raipur.
- 4 The Secretary to the Chief Justice, Chhattisgarh High Court, Bilaspur.
- 5 The Chief Secretary, Government of Chhattisgarh, Raipur.
- 6 The Registrar General, Chhattisgarh High Court, Bilaspur.
- 7 The Accountant General, Chhattisgarh, Raipur.
- 8 The President's Secretariat, (CA.II Section), New Delhi
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/ PSO to Secretary (J)/AS(Apptts.)/Director(Apptts.)
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).

Ak Aggarwal
28/04/2021

(Arun Kumar Aggarwal)
Section Officer (Appointment)